



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST
DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

In partial modification of earlier orders no. 368-76/Pr. D&SJ (East)/KKD/Delhi Dt. 08.01.2024, the below mentioned Committee is hereby re-constituted for all the three Districts i.e., East, North East & Shahdara with immediate effect:

| Sl. No. | Name of Committee | Name of Judicial officers |
|---------|---------------------------------------|--|
| | Estimate Examine & Scrutiny Committee | 1. Sh. Chandra Shekhar, DJ Commercial-02, East, Chairperson 2. Ld. Administrative Civil Judge, East/Member Secretary 3. Ld. Administrative Civil Judge, North-East/Member 4. Ld. Administrative Civil Judge, Shahdara/Member 5. Sh. Inder Singh, DDO, Accounts Branch, East District |

Note: Rest of the contents in earlier orders no. 368-76/Pr. D&SJ (East)/KKD/Delhi Dt. 08.01.2024 remains same.

Shail Jain
07/03/24
(SHAIL JAIN)
Principal District & Sessions Judge
East District, Karkardooma Courts
Delhi:

2323-2332
No. /Judl. (East)/KKD/2024/Delhi

Date 11.03.2024

Copy forwarded for information and necessary action:-

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judge, (Shahdara), Karkardooma Courts, Delhi
4. The Principal District & Sessions Judge, (North-East), Karkardooma Courts, Delhi
5. Concerned Judicial officer, Karkardooma Courts, Delhi
6. The Administrative Officer (Judl.)/Incharge, all the Branch, Karkardooma Courts, Delhi
7. Officer-In-Charge, Accounts Branch, East District, Karkardooma Courts, Delhi
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
9. For uploading on LAYERS.
10. P.S to the undersigned

Shail Jain
07/03/24
(SHAIL JAIN)
Principal District & Sessions Judge
East District, Karkardooma Courts
Delhi: